

F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 12/03/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/03/2021 is circulated for information.

MGL
12.3.21
(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of February, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6266	93	12	6347
MUMBAI	14401	146	264	14283
KOLKATA	10410	61	23	10448
CHENNAI	9857	61	625	9293
BANGALORE	8996	56	4	9048
AHMEDABAD	11860	79	471	11468
ALLAHABAD	1937	43	3	1977
CHANDIGARH	5305	71	19	5357
HYDERABAD	4240	13	22	4231
TOTAL	73272	623	1443	72452

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.03.2021.

YEARS	DELHI	MUMBAI	KOLKATA	CHENNAI	BANG.	AHMEDABAD	ALLBD	CHD	HYD
2000	0	1	0	0	0	0	0	0	2
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	1	0	0	0
2006	15	6	0	0	1	5	1	0	0
2007	4	2	0	0	2	5	2	4	5
2008	4	5	2	0	18	3	4	9	3
2009	45	71	150	0	121	45	13	15	43
2010	43	19	217	7	497	125	15	75	19
2011	23	74	581	74	530	229	23	232	65
2012	56	573	461	105	719	566	84	312	405
2013	94	784	523	702	765	1094	49	457	329
2014	151	1087	622	1025	1047	1149	81	560	395
2015	193	1067	592	1282	974	1055	127	467	308
2016	363	1830	1018	1289	1198	1199	124	395	516
2017	579	1795	934	1212	1090	1073	147	560	613
2018	1566	2654	2684	1664	1155	1580	305	1039	586
2019	1774	2600	1873	1218	475	2344	339	672	381
2020	1037	1401	607	625	324	858	561	450	350
2021	389	311	184	90	129	136	102	110	199
TOTAL	6347	14283	10448	9293	9048	11468	1977	5357	4231

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of February 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	11	80	11 (20 order reserved)	
2	MUMBAI	470	454	297	
3	KOLKATA	20	67	23	Order reserved-09
4	CHENNAI	14	Nil	Nil	Yet to be posted
5	BANGALORE	116	1	4	The balance applications listed during the month March-2021
6	AHMEDABAD	947	947	62	
7	ALLAHABAD	3	Nil	3 (Filed in earlier month)	No Regular DB available and No SM Available
8	CHANDIGARH	86	3	Nil	Out of Elighty Six Appeals, Three Appeals pertain to Single Member Bench and Listed in March-21
9	Hyderabad	67	52	22	Other orders awaited. Listing made as per direction.

MONTHLY STATEMENT FOR THE MONTH OF February 2021 AS ON 01/03/2021

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOMS	TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
DELHI	1091	1656	3469	50	6266	0	17	32	41	2	92	0	0	0	0	0	0	0	0	0	1	0	1	0
MUMBAI	4333	4946	5122	0	14401	0	21	65	59	0	145	0	1	0	0	0	1	0	0	0	0	0	0	0
KOLKATA	4092	2304	4014	0	10410	388	12	36	13	0	61	9	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2305	3216	4336	0	9857	15	7	39	15	0	61	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2236	1519	5241	0	8996	6	10	9	37	0	56	1	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5759	2526	3575	0	11860	27	33	22	24	0	79	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	651	453	833	0	1937	49	21	8	14	0	43	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2257	940	2108	0	5305	0	23	27	21	0	71	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1135	833	2272	0	4240	3	3	3	7	0	13	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	23859	18393	30970	50	73272	488	147	241	231	2	621	10	1	0	0	0	1	0	0	0	1	0	1	0

1 Sanctioned strength of the Members is 33 and working strength is 18 as on 01.03.2021

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of February, 2021 for 42 1/2 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13	Sh. P. Dinesha Member(Judicial)	Nil
2 Sh. Ashok Jindal, Member(Judicial)	Nil	14	Sh. Ajay Sharma Member(Judicial)	Nil
3 Dr. D. M. Mishra, Member (Judicial)	4	15	Ms. Rachna Gupta Member(Judicial)	Nil
4 Sh. Anil Choudhary, Membe (Judicial)	Nil	16	Mr. Sanjiv Srivastava Member (Technical)	Nil
5 Sh. S. K. Mohanty, Member (Judicial)	1	17	Dr. Suvendu Kumar Pati, Member(Judicial)	2
6 Sh. Ramesh Nair, Member (Judicial)	Nil	18	Mr. P. Anjani Kumar, Member(Technical)	26
7 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	19		
8 Shri S.S. Garg, Member (Judicial)	Nil	20		
9 Sh. P. K. Choudhary, Member (Judicial)	5			
10 Sh. Raju, Member(Technical)	1			
11 Sh. C.J. Mathews, Member(Technical)	Nil			
12 Sh. P. Venkata Subba Rao Member (Tech)	3	1/2		

TRANSFER TO OTHER BENCHES						DISPOSAL					CLOSING BALANCE							
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
												0	1105	1686	3505	51	6347	0
				1	0	2	2	6	1	11		0	4223	5009	3551	0	14283	0
1	0	0	0	0	0	132	2	130	0	264		0	4099	2339	4010	0	10448	397
0	0	0	0	0	0	5	1	17	0	23		0	2088	3252	3953			
0	0	0	0	0	0	224	3	398	0	625		0	2245	1527	5276	0	9048	7
0	0	0	0	0	0	1	1	2	0	4		0	5529	2546	3393	0	11468	27
0	0	0	0	0	0	263	2	206	0	471		0	672	461	844	0	1977	49
0	0	0	0	0	0	0	0	3	0	3		0	2266	966	2125	0	5357	0
0	0	0	0	0	0	14	1	4	0	19		0	1131	834	2266	0	4231	3
0	0	0	0	0	0	7	2	13	0	22		0	23358	18620	30423	51	72452	498
0	0	0	0	0	0	648	14	779	1	1442		0						
1	0	0	0	1	0													

M L
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(MUKESH GUPTA)
Deputy Registrar.